

(a) whether it has come to the notice of Government that Chakma Community Personal have approached the International Human Rights protection forum against the inhuman tortures by Bangladesh Security Forces on these tribals in Bangladesh;

(b) if so, whether Government have taken up the matter with the Bangladesh Government; and

(c) the reaction of Bangladesh Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

(b) and (c). Government have been in touch with the Bangladesh Government ever since the influx of Chakma refugees into India from Bangladesh started in April, 1986, and have been urging the Bangladesh Government to take steps to create conditions in the Chittagong Hill Tracts which will give the refugees the confidence to return to their homes. The Bangladesh Government have indicated that they are having discussions with Chakma tribal leaders in this regard.

Improvement in Prawn Production

1899. SHRI MANIK REDDY:
SHRI C. MADHAV REDDI:

SHRI M. RAGHUMA REDDY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the Newsitem appearing in the "News Times" dated 19 October, 1988 wherein it is stated that low production of prawn in Andhra Pradesh has hit export of Prawns;

(b) if so, the reasons for the low production;

(c) whether any steps have been taken to improve the Prawn Production in the country particularly in the Coastal States of the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LA YADAV): (a) Yes, Sir.

(b) Overall export of Prawn from Inc has not been hit as can be seen from table given below:

	<i>In tonne</i>		
Item	1985-86	1986-87	1987-88
Frozen shrimp	50349	49203	55736

However, as reported by Government of Andhra Pradesh catch by big trawlers off Andhra Coast has gone down this year due to bad sea weather conditions.

(c) and (d). Government of India have taken a number of steps to improve the prawn production in the coastal States. Some of the important steps are:—

(i) Implementation of a Central Sponsored Scheme on Integrated Brackishwater Fishery Development for establish

of Brackishwater Farms, Prawn Hatcheries, Brackishwater Fish Farmers' Development Agencies for providing financial and technical assistance to Farmers of the coastal States.

- (ii) UNDP assisted coastal Aquaculture project has been taken up to standardise brackishwater Aquaculture, Hatchery and Feed formulation technology through UNDP experts besides arranging training programme abroad for technical persons from States and the centre.
- (iii) Marine products Exports Development Authority (MPEDA) under the Commerce Ministry have set up regional centres to organise seminars, Farmers' meet, Training programme and introduced a subsidy scheme for development of Prawn farms, Hatcheries and seed banks for the coastal farmers.

[*Translation*]

Provision of Drinking Water to new villages in Rajasthan

1901. SHRI VIRDHI CHANDER JAIN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether thousands of villages in desert areas of Rajasthan are spread over in many kilometres in the groups of hamlets;

(b) whether these groups of hamlets have been converted into new revenue villages;

(c) if so, the districtwise number thereof;

(d) whether the State Government has conducted any survey and forwarded schemes for providing drinking water facility to these new villages; and

(e) the time by which adequate funds for implementing the schemes would be provided?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):

(a) Yes, Sir.

(b) Groups of Hamlets in some cases have been converted into new revenue villages.

(c) A Statement giving the district-wise number of new revenue villages is given below.

(d) The State Govt. has not formulated and forwarded to the Central Govt. any specific scheme for the groups of hamlets referred to above. However, the population in hamlets/habitations is being provided drinking water supply by framing schemes under Accelerated Rural Water Supply Programme (ARWSP) at the rate of one hand pump or one standpost for 250 persons. In some cases of scattered hamlets/habitations, this norm is reduced to 50 persons.

(e) As specific schemes have not been received from the State Govt. the question of providing adequate funds does not arise. However, sufficient funds are being provided for implementation of the schemes approved under, ARWSP as per the 'action plan'.